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SLP(Crl.)No. 4799 OF 2003
ITEM No.18

Court No. 4

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 4799/2003

(From the judgement and order dated 31/07/2003 in CRR 2758/01
of The HIGH COURT OF CALCUTTA)

MAGMA LEASING LTD.

Petitioner (s)

VERSUS

M/S. S&S INDUSTRIES & ENTERPRISES LTD.

Respondent (s)

(With Appln(s). for ex-Parte stay)

Date : 24/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr.Ranjit Kumar,Sr.Adv.,
Mr.Suchit Mohanty,Adv.,
Mr. Ranjan Mukherjee,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

(Vijay Kumar Sharma)(Prem Parkash)
AR cum PS to Hon.Judge Court Master